

**Detailed Demands for Grants of the Ministry of Planning**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): On behalf of Shri K.R. Narayanan, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Planning for 1985-86. [Placed in Library. See No. LT-769/85]

**Central Reserve Police Force (Second Amendment) Rules, 1985**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA): I beg to lay on the Table a copy of the Central Reserve Police Force (Second Amendment) Rules, 1985 (Hindi and English versions) published in Notification No. GSR 332 in Gazette of India dated the 6th April, 1985 issued under section 18 of the Central Reserve Police Force Act, 1949. [Placed in Library. See No. LT-770/85]

**MATTERS UNDER RULE 377**

[*Translation*]

- (i) **Need to print retail prices on all the varieties of cloth on each metre**

[SHRI ZAINUL BASHER *in the Chair*]

SHRI SHANTI DHARIWAL (Kota): Mr. Chairman, Sir, the cloth merchants charge prices of cloth arbitrarily throughout the country and at times charge exorbitant prices, taking advantage of the ignorance of the customers about the varieties of cloth. Thus, the customers have often to pay more price for cloth. Sarees and readymade garments are also being sold in the same way. The Shopkeepers indulge in heavy bargaining as they often quote unreasonably high prices and at times they sell cloth even at half of the quoted prices. They quote high prices only to extract more money from the customers. The villagers who do not know much about the varieties of cloth are often fleeced by the unscrupulous shopkeepers.

I, therefore, urge upon the Government to print the prices of all varieties of cloth on each metre of cloth so that the shopkeepers change only reasonable prices by adding local taxes to the fixed price of the cloth. Legislation should be enacted providing

strong action against the shopkeepers demanding more than the fixed prices.

- (ii) **Need to extend Akbarpur-Tanda Railway Line and construct another platform with sheds at these Stations**

SHRI RAM PYARE SUMAN: Mr. Chairman, Sir, transportation facilities are absolutely necessary for the development of an area. Besides, keeping in view the requirements of a particular area, it should be linked with principal industrial cities and towns. The railways play an important role in making the journey of the people comfortable. Akbarpur junction on the Jammu-Howrah and Lucknow-Varanasi main lines is an important station. A thermal power project of 440 MW capacity is under construction in Tanda, which would consume one rake of coal daily. Apart from this, Tanda is an important industrial centre for weavers. Cloth worth lakhs of rupees is exported to foreign countries through Calcutta and Bombay. It is, therefore, necessary that Akbarpur-Tanda Railway Line be extended and additional platform with sheds, constructed at these stations.

Besides this, the facility of washing, turning the locomotives and of proper shunting should be provided at Akbarpur Railway Station. Thousands of bales are transported daily from Akbarpur and Malipur Railway Stations to Calcutta, Nagpur, Delhi and Bombay. Therefore it is necessary to provide a shed at these stations and reservation in all important trains is a must.

In view of the fact that a large number of passengers go to Delhi, Bombay, Varanasi, Kanpur and Lucknow daily from Akbarpur Railway Station, the Ganga-Yamuna train should run between Delhi and Varanasi daily through Faizabad and Akbarpur. Kashi Express should also be routed via Akbarpur-Faizabad and Allahabad. Besides, Kisan Express should be made a daily service and should be routed via Akbarpur and Faizabad. This will not only add to the revenues of the Government but would also provide relief to the local people and the traders. So, Government should make necessary arrangements in this regard expeditiously keeping in view the interests of the people.

- (iii) **Need to extend the services of Vayudoot/ Indian Airlines to Purnea (Bihar)**

SHRIMATI MADHURI SINGH: Mr.